

**IN THE COURT OF SHRI AJAY GULATI
SPECIAL JUDGE (PC ACT), CBI-12, ROUSE AVENUE COURT
COMPLEX, NEW DELHI.**

**Closure report No.4/2019
CBI Vs Divyanshu Naulakha**

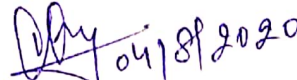
04.8.2020

Present:- None for CBI.

Matter has been listed today in terms of order No. 16/DHC/2020 dated 13.6.2020 issued by Hon'ble High Court of Delhi.

Ld. Presiding Officer is on leave today.

As directed by the Ld. Presiding Officer put up for consideration of closure report on 06.08.2020.


(READER)

**In the court of Sh. Ajay Gulati
Ld.Spl. Judge (PC Act),CBI-12
RADCC/New Delhi/04.08.2020**